

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 42 OF 2017

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M. P. Power Management Co. Ltd. ...Appellant(s)
Vs.
M/s Jaiprakash Power Ventures Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ravin Dubey
Mr. Purushendra Kumar
Mr. Nitin Gaur
Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. Pratyush Singh for R-1
Ms. Mandakini Ghosh
Ms. Ritika Singhal for R-5

ORDER

List the matter on **01.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt